

Medical facilities in Delhi Colonies

2281. SHRI C. N. VISVANATHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that certain big colonies namely Paschim Puri, Punjabi Bagh Extension and some J. J. Colonies like Mangol Puri, Trilok Puri etc. have come up in West Delhi during the last 2-3 years, where no medical facilities exist for the poor and lower middle class strata of society, the nearest general hospital being Willingdon Hospital at a distance of about 16 kms.;

(b) whether there is no C.G.H.S. dispensary for the Central Government employees who are more than 4000 in number in that area;

(c) whether these Government employees have been attached to Shakur Basti C.G.H.S. dispensary which is at a distance of 8-10 kms. and the beneficiaries have to waste lot of time to reach that dispensary which remains crowded; and

(d) if so, what action is proposed to mitigate the difficulties of the public and Government employees residing in that area?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Medical facilities for the residents of these colonies are provided through Dispensaries at Paschim Puri, Mangol Puri and Trilok Puri run by Delhi Administration and hospitals run by the Delhi Municipal Corporation (at Moti Nagar) and Employees State Insurance Corporation (at Basal Darapur). Further, Delhi Administration have a proposal to construct a 100 bedded hospital at Mangol Puri for which 10 acres of land has already been acquired.

(b) The minimum prescribed concentration of Government employees for opening a C.G.H.S. dispensary is

not available in these areas. It has not, therefore, been possible to open a C.G.H.S. dispensary there.

(c) and (d). Recently representations have been received from the Janata Flats Welfare Association, Paschimpuri that it is not possible for the Central Government employees residing in Paschimpuri and D.D.A. Janata Flats therein to avail of the medical facilities provided at the CGHS dispensary Shakurbasti (No. 54) because of the long distance and the transport difficulties involved in reaching the dispensary. It has been suggested that pending the opening of CGHS dispensary in DDA Janata Flats Paschimpuri, the Paschimpuri and DDA Janata flats therein may be detached from CGHS dispensary Shakurbasti and the Central Government employees residing in these areas be permitted to be governed by the CS(MA) Rules for the purpose of medical treatment. The matter is under active consideration.

Opening of Hospital and C.G.H.S. Dispensary in Paschim Puri, New Delhi

2282. SHRI C. N. VISVANATHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that D.D.A. plot earmarked for Hospital site is lying vacant on Rohtak Road opposite Ordnance Depot and if so, when the hospital building is likely to be constructed;

(b) whether it is also a fact that the Federation of Block Association of D.D.A. Colony Paschim Puri, D.D.A. Colony and Janta Quarters, Paschim Puri and Punjabi Bagh Extension Associations have represented to the authorities for opening a C.G.H.S. dispensary and Government hospital at a central place; and

(c) if so, the action proposed to be taken in the matter?